

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

INDEX

IN

Compliance Affidavit

(On behalf of Uttarakhand Pollution Control Board)

in

Original Application No. 751 of 2024

Abhisht Kusum Gupta

Petitioner

Versus

State of Uttarakhand & Ors.

Respondents

Sr. No.	Description of Documents	Page Nos.
1.	Index	1
2.	Compliance Affidavit	2-6
3.	Annexure No. 1: (Copy of the letter dated 25.10.2024.)	7
4.	Annexure No. 2: (Copy of the record of discussion (RoD) dated 13.11.2024)	8-12
5.	Annexure No. 3: (Copy of the letter dated 13.11.2024.)	13
6.	Annexure No. 4: (Copy of the letter dated 20.01.2025)	14-21

Date: , January, 2025

Place: Dehradun



Kaushal Gautam

Counsel for UKPCB

Office: A-25 Second Floor, Defence Colony, New Delhi-24

Mob: 9811101934

Prashant Kumar to sh.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

INDEX

IN

Compliance Affidavit

(On behalf of Uttarakhand Pollution Control Board)

in

Original Application No. 751 of 2024



Anurag Kumar Gupta

Petitioner

Versus

State of Uttarakhand & Ors.

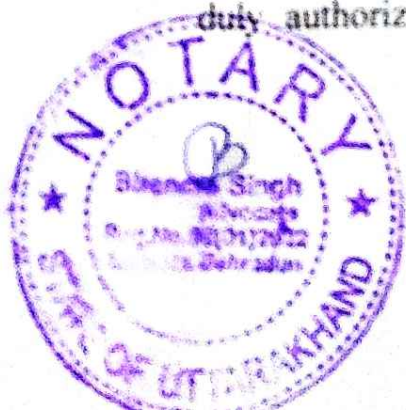
Respondents

I, Pradeep Kumar Joshi, aged about 58 years, S/o Sh. M.C. Joshi Presently posted as Environment Engineer, Uttarakhand Pollution Control Board, Dehradun.

Deponent

I, the above-named deponent does hereby solemnly affirm and state on oath as under: -

1. That the deponent is presently posted as the Environment Engineer, and is duly authorized to sign and file the instant affidavit on behalf of the



Pradeep Kumar Joshi.

Uttarakhand Pollution Control Board and as such is fully conversant with the facts of the case.

2. That the above-mentioned matter was listed for hearing on 04.10.2024 wherein the Hon'ble National Green Tribunal was pleased to issue the following directions:

“.....

13. Hence, we direct respondent no.1-State of Uttarakhand to file an affidavit indicating the timeline for providing proper sewage treatment with on adequate capacity and solid waste management facilities in Kedarnath and for implementing suggestions made by the joint committee. We also direct that before the next season, soak pits should be properly maintained and 100% connectivity through sewage system to 600 KLD STP be ensured. Let the affidavit to this effect be filed within a period of six weeks.

14. Respondent no. 3-UKPCB is also directed to place on record the action that is taken/proposed to be taken for violation of environmental norms by the local authorities in the area concerned. Let this affidavit be also filed within six weeks.

.....”

3. In compliance with the order dated 04.10.2024, it is humbly submitted that the Member Secretary, UKPCB vide letter dated 25.10.2024 requested the District Magistrate, Rudraprayag and Additional Chief Executive Officer, Kedarnath Development Authority, Rudraprayag to submit a compliance report to the office of UKPCB in furtherance of the directions given by the



Pradeep Kumar to sh

Hon'ble Tribunal. In this connection, a copy of the letter dated 25.10.2024 is being marked and filed as **Annexure No. 01** to this affidavit.

4. That in compliance of the directions of this Hon'ble Tribunal, a meeting was conducted on 11.11.2024 under the chairmanship of Director General, NMCG. In the said meeting, Member Secretary UKPCB was also present.

5. That in the said meeting, actionable points for various Government Departments were discussed. UKPCB was required to provide a report consisting of the details of the quantity of construction & demolition (C&D) waste generated and disposed off, timelines for disposing the remaining debris and agencies responsible for the same in Kedarnath. In this connection, a copy of the record of discussion (RoD) dated 13.11.2024 is being marked and filed as **Annexure No. 02** to this affidavit.

6. That in furtherance of the aforesaid meeting, the Member Secretary, UKPCB vide letter dated 13.11.2024 directed the Regional Officer, Dehradun, UKPCB to take action in compliance of the order passed by the Hon'ble Tribunal and inform the Headquarters in this regard. The Regional Officer was further instructed to submit a report to the Headquarters, UKPCB, along with specific recommendations, if any, regarding actions required at the Headquarters level. In this connection, a copy of the letter dated 13.11.2024 is being marked and filed as **Annexure No. 03** to this affidavit.

7. That in reply to the aforesaid letter, the Regional Officer, Dehradun, UKPCB vide letter dated 20.01.2025 submitted a report dated 10.01.2025 to the Member Secretary, UKPCB and informed him that a joint inspection was conducted on 20.12.2024. In the Joint Inspection, it was found that the

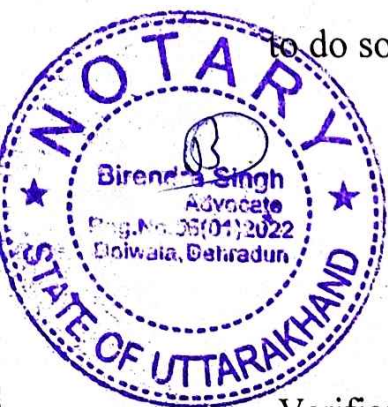
construction work of STP having capacity of 600 KLD is ongoing in Shri



Pradeep Kumar Tosh

Kedarnath and 80-85% of work has been completed, however, at present work is temporarily halted due to extreme weather. Additionally, four STPs having total capacity of 222 KLD are also being constructed along the Kedarnath Yatra Track/Gaurikund Marg. The joint inspection report also mentions that currently total solid waste generation was estimated to be 1.667 TPD and the same is being managed by 190 Paryavaran Mitra, 07 Environment Supervisor, 01 mini tractor, 02 processing facilities. The ongoing work is time-bound in nature and any failure to complete the construction and implementation of the required work within the stipulated timeline will attract appropriate action. In this connection, copy of the letter dated 20.01.2025 along with the report dated 20.01.2025 is being marked and filed as **Annexure No. 04** to this Affidavit.

8. That the carrying capacity study for the Kedarnath is being conducted and its report will be submitted as soon as its completed.
9. That the deponent is a responsible Government servant having the highest regard for the Hon'ble Tribunal and order passed by them. The deponent has always made his sincerest efforts to carry out the orders passed by this Hon'ble Tribunal in its letter and spirit and shall continue to do so in the future.



Verification: -

Pradeep Kumar J. S.
Deponent

Verified at Dehradun on the 29 day of January, 2025, that the contents of the accompanying compliance affidavit are true and correct to the best of

Pradeep Kumar J. S.

my knowledge and belief based on the official record and nothing is false and no material has been concealed therein.

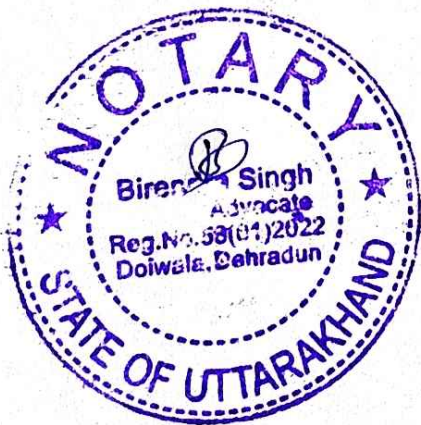
Pradeep Kumar for
Deponent

Dated: 29 January, 2025

K. P. Gautam
Advocate
Supreme Court of India
Reg. No. D/119/98

Kaushal Gautam
Counsel for UKPCB

Office: A-25 Second Floor, Defence Colony, New Delhi-24



This affidavit is sworn before me by
Shri... *Pradeep Kumar* ...
who is identified by Shri... *Kaushal Gautam* ...
At Doiwala Dehradun on.....

Birendra Singh
Advocate & Notary
Doiwala, Dehradun

29.01.25

Pradeep Kumar for



453

मुख्यालय
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड
"गौरा देवी पर्यावरण भवन"
46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून
E-mail : msukpcb@yahoo.com, दूरभाष : 0135-2607092

Annexure-1

ok

पत्रांक : यूकेपीसीबी / एच.ओ. / सा0-183-795 / 2024 / 1035,

दिनांक 25.10.2024

एन0जी0टी0 मैटर

सेवा में,

1. जिलाधिकारी
जिला रुद्रप्रयाग।
2. अपर मुख्य कार्याधिकारी
केदारनाथ विकास प्राधिकरण, रुद्रप्रयाग।

विषय:- मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0 751/2024 Abhisht Kusum Gupta & Anr. Vs. State of Uttarakhand & Ors. में पारित आदेश के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0 751/2024 Abhisht Kusum Gupta & Anr. Vs. State of Uttarakhand & Ors. में पारित आदेश दिनांक 16.08.2024 का अवलोकन करना चाहें। मा0 एन0जी0टी0 द्वारा अन्य निर्देशों के साथ-साथ निम्नलिखित निर्देश निर्गत किये गये

13. Hence, we direct respondent no.1-State of Uttarakhand to file an affidavit indicating the timeline for providing proper sewage treatment with on adequate capacity and solid waste management facilities in Kedarnath and for implementing suggestions made by the joint committee. We also direct that before the next season, soak pits should be properly maintained and 100% connectivity through sewage system to 600 KLD STP be ensured. Let the affidavit to this effect be filed within a period of six weeks.

कृपया उपरोक्त निर्देशों के क्रम में अनुपालन आख्या इस कार्यालय को प्रेषित करने का कष्ट करें। प्रकरण पर प्रतिशपथ पत्र 6 सप्ताह के अन्तर्गत दिया जाना है।

संलग्नक: यथोपरि।

भवदीय

[Signature]

(डा0 पराग मधुकर धकाते)
सदस्य सचिव

[Signature]

454

No. Pr-12011/17/2017 - O/o Dir (T-III) NMCG

भारत सरकार

जल शक्ति मंत्रालय

जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग

राष्ट्रीय स्वच्छ गंगा मिशन

पहली मंजिल, मेजर ध्यान चंद नेशनल स्टेडियम,
निकट इंडिया गेट, नई दिल्ली - 110002,

दिनांक: 13.11.2024

Subject: Record of Discussion (RoD) to discuss the response to the Hon'ble NGT order dated 04.10.2024 in OA No. 751/2024 Abhisht Kusum Gupta V/s State of Uttarakhand held on 11.11.2024 at 11.00 AM on Hybrid mode.

A copy of Record of Discussion (RoD) of the meeting dated 11th November 2024 under the Chairmanship of Director General, NMCG in the Hon'ble NGT matter OA No. 751/2024 - Abhisht Kusum Gupta V/s State of Uttarakhand, is forwarded herewith for information / necessary actions.

2. This issues with the approval of Competent Authority, NMCG.

भवदीय,

Encl: As above

Pravin
13/11/24
(डॉ. प्रवीण कुमार)
निदेशक (तकनीकी), एनएमसीजी

To,

- I. Secretary, Drinking Water Department, Govt of Uttarakhand, New Building, 4th Floor, Uttarakhand Secretariat, 4, Subhash Rd, Dehradun-248001. (secy-dw-ua@nic.in)
- II. Secretary, Urban Development Directorate, 31/62, Rajpur Rd, Indra Market, Dehradun, Uttarakhand 248001 (secynkjha@gmail.com)
- III. Principal Secretary, Environment & Forest, Govt of Uttarakhand, New Building, 4th Floor, Uttarakhand Secretariat, 4, Subhash Rd, Dehradun-248001. (secy-env-ua@nic.in)
- IV. Secretary, Uttarakhand Tourism Development Board. Pt. Deendayal Upadhyay Paryatan Bhawan, Near ONGC Helipad Garhi Cantt, Dehradun-248001(secyoffice.uk2003@gmail.com)
- V. Program Director, SPMG Uttarakhand, - 117 Indira Nagar, Dehradun -248001. (spmgnrba.utk01@gmail.com)

- VI. District Magistrate Rudraprayag, 8242+8QQ, Chopta Pokhari Road, Rudraprayag, Uttarakhand 246171 (dmrudraprayag@gmail.com)
- VII. Member Secretary, Uttarakhand Pollution Control Board (UKPCB) Gaura Devi Paryavaran Bhawan, 46 B IT Park, Sehstradhara Road, Dehradun -248001. (msukpcb@yahoo.com)
- VIII. Engineer in Chief, Public Works Department, 29, Yamuna Colony Road Yamuna Colony, Yamuna Colony Road, Yamuna Colony, Khurbura Mohalla, Dehradun – 248001 (einc.ukpwd@gmail.com, cepwdua@gmail.com)

For Internal Distribution:

PS to DG/ ED (P)/ED(T), NMCG

Record of Discussion (RoD) held on 11.11.2024 11:00 AM under the Chairmanship of DG, NMCG

A meeting was held with the officials of Uttarakhand on 11.11.2024 at 11.00 AM under the Chairmanship of Director General NMCG for discussion regarding the Hon'ble NGT Matter OA No. 751/2024 - Abhishit Kusum Gupta vs. State of Uttarakhand. The list of participants present in the meeting is at *Annexure I*.

Actionable points discussed in the meeting are as follows: -

1. Sewage management:

- a) A detailed assessment of wastewater generation at Kedarnath Island area is required, especially during peak season, to determine whether the 600 KLD STP under construction is adequate especially in view of the number (peak) quoted by joint committee before NGT. The same may also be corroborated by Tourism Department of Uttarakhand.
- b) The report may include the liquid waste management for Tent area (outside Kedarnath Island) also.

[Action: DM, Rudraprayag/ Tourism Dept. UK]

- 2. Solid Waste Management:** Similarly, the report should also include solid waste generation at Kedarnath Island area & along trekking route and waste management options being adopted by the State Government including relevant details of the waste management facilities.

[Action: DM, Rudraprayag/ Urban Development Dept. UK]

- 3.** It was decided in the meeting that there is need to deal the solid waste management issue in a more comprehensive manner and hence state may engage the experts from NIUA (National Institute of Urban Affairs) and IIT Roorkee to assess and prepare the comprehensive waste management plan. NMCG may facilitate the joint meeting of state officials, NIUA and IIT Roorkee.

[Action: NMCG]

- 4. Construction and Demolition (C&D) Waste:** Details regarding the quantity of C&D waste generated & disposed-off and time lines/agency responsible for disposing remaining debris in Kedarnath should be included in the report to be submitted to the NMCG.

[Action: DM, Rudraprayag/ UKPCB]



5. **Report Submission:** The detailed report may be submitted to NMCG by 2nd December 2024. The State's report may also include other initiatives taken by the State in managing the environmental challenges in Kedarnath.

[Action: DM, Rudraprayag/ Tourism Dept./Urban Development Dept./Environment Dept.]

The meeting ended with thanks to the Chair.



List of Attendees**From NMCG;**

S. No.	Name	Designation
1.	Shri Rajeev Kumar Mital	Director General
2.	Shri. Brijendra Swaroop	Executive Director (Projects)
3.	Shri. Anup Kumar Srivastava	Executive Director (Technical)
4.	Dr. Pravin Kumar	Director (Technical)
5.	Shri Narender Kumar Madan	Senior Monitoring Expert
6.	Shri Mahender Singh	Monitoring Expert
7.	Shri Ishwer Singh	Consultant Legal
8.	Shri Vishal Garg	Institutional Associate

From Uttrakhand:

S. No.	Name	Designation
1.	Shri Shailesh Bagauli	Secretary, DW & Sanitation
2.	Shri Nitesh Kumar Jha	Secretary UD
3.	Shri R.K. Sudhanshu	Principal Secretary, Env.& Forest
4.	Shri Sachin Kurve	Secretary, Tourism
5.	Shri Ranvir Singh Chauhan	PD SPMG UK
6.	Dr. Saurabh Gahaewar	DM Rudraprayag
7.	Dr. Parag Madhukar	MS, UKPCB
8.	Shri Deepak Yadav	Engineer in chief, PWD



459

मुख्यालय

Annexure-3

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

“गौरा देवी पर्यावरण भवन”

46बी, आई.टी. पार्क, सहस्त्रधारा रोड़, देहरादून

E-mail : msukpcb@yahoo.com, दूरभाष : 0135-2607092

पत्रांक : यूकेपीसीबी / एच.ओ. / सा0-183-795 / 2024 / 1104,

दिनांक 13.11.2024

सेवा में,

एन0जी0टी0 मैटर

क्षेत्रीय अधिकारी

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

क्षेत्रीय कार्यालय, ई-115, नेहरू कॉलोनी

देहरादून।

विषय:- मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0 751/2024 Abhisht Kusum Gupta & Anr. Vs. State of Uttarakhand & Ors. में पारित आदेश के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित अधिकरण में योजित मूल आवेदन सं0 751/2024 Abhisht Kusum Gupta & Anr. Vs. State of Uttarakhand & Ors. में पारित आदेश दिनांक 04.10.2024 का अवलोकन करना चाहें। मा0 एन0जी0टी0 द्वारा अन्य निर्देशों के साथ-साथ निम्नलिखित निर्देश निर्गत किये गये

14. Respondent No.3- UKPCB is also directed to place on record the action that is taken/proposed to be taken for violation of environmental norms by the local authorities in the area concerned. Let this affidavit be also filed within six weeks.

कृपया उपरोक्त निर्देशों के क्रम में कार्यवाही करते हुए अवगत कराना सुनिश्चित करें एवं यदि कार्यवाही बोर्ड मुख्यालय से सम्बन्धित हो तो स्पष्ट संस्तुति सहित आख्या इस कार्यालय को प्रेषित करना सुनिश्चित करें।

संलग्नक: यथोपरि।

भवदीय

(डा0 पराग मधुकर धकाते)

सदस्य सचिव

etc
HL



क्षेत्रीय कार्यालय

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड

ई-115, नेहरू कॉलोनी, देहरादून-248001

टेलीफोननं.-0135-3593200

पत्रांक सं०-यूकेपीसीबी/आरओडी / एन०जी०टी०-116/2024-25/3430-1815

दिनांक: 20/01/25

सेवा में,

सदस्य सचिव महोदय,
उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड,
गौरा देवी पर्यावरण भवन,
46बी, आई०टी० पार्क, सहस्त्रधारा रोड,
देहरादून।

Uttarakhand Pollution Control Board
Diary No. 9171
Date 21/1/25

विषय- मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-751/2024 Abhisht Kusum Gupta Vs State of Uttarakhand & Ors. के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक बोर्ड मुख्यालय के पत्रांक संख्या-यूकेपीसीबी/एच.ओ./सा०-183-795/2024/1104 दिनांक 13.11.2024 के संदर्भ में अवगत कराना है कि कार्यालय जिलाधिकारी रुद्रप्रयाग के पत्रांक संख्या-1483/33-34 (2023-24) दिनांक 14 जनवरी, 2025 जो सदस्य सचिव महोदय को संबोधित है, इस कार्यालय में प्राप्त हुआ, जिसमें जिलाधिकारी रुद्रप्रयाग द्वारा उल्लेख किया गया है कि अपर मुख्य कार्याधिकारी केदारनाथ विकास प्राधिकरण रुद्रप्रयाग ने अपने कार्यालय पत्र संख्या-772/KDA/2024-25 दिनांक जनवरी, 10, 2025 के द्वारा उपरोक्त प्रकरण से सम्बन्धित संयुक्त निरीक्षण आख्या उपलब्ध करायी गई है। संयुक्त निरीक्षण दिनांक 20.12.2024 को किया गया।

संयुक्त निरीक्षण आख्या में उल्लेख किया गया है कि श्री केदारनाथ में 600 KLD क्षमता के एस०टी०पी० का निर्माण कार्य गतिमान है, जिसमें पूर्व में 60 प्रतिशत कार्य पूर्ण हो चुका है, जिसकी पूर्ण होने की समयावधि दिसम्बर, 2024 थी। वर्तमान में एस०टी०पी० का निर्माण कार्य 80-85 प्रतिशत तक पूर्ण हो चुका है। वर्तमान में अत्याधिक ठंड व बर्फवारी होने के कारण कार्य बाधित हुआ है।

संयुक्त निरीक्षण आख्या में उल्लेख किया गया है कि Liquid Waste Management का डिजाइन 5000 की जनसंख्या एवं 20000 तीर्थ यात्रियों को आधार मानते हुए केदारनाथ यात्रा ट्रैक/गौरीकुण्ड मार्ग पर 04-STP जिनकी कुल क्षमता 222 KLD है, का निर्माण गतिमान है।

वर्तमान में श्री केदारनाथ धाम में 1.667 TPD ठोस अपशिष्ट जनित होता है, जिसके मैनेजमेंट के लिये श्री केदारनाथ धाम के लिये 190-पर्यावरण मित्र, 07-पर्यावरणीय सुपरवाइजर व उक्त ठोस अपशिष्ट के परिवहन के लिये 01-मिनी ट्रैक्टर ट्रॉली तथा प्रोसेसिंग हेतु 01-MRF Centre एवं प्लास्टिक हेतु 01-बेलिंग मशीन उपलब्ध है तथा नगर पंचायत द्वारा सूखे कूड़े एवं गीले कूड़े के निस्तारण हेतु कमशः MRF Centre 01 TPD एवं Organic Waste Composter आदि स्थापित किया जाना प्रस्तावित है।

अतः अद्यतन स्थिति बोर्ड मुख्यालय अग्रिम कार्यवाही हेतु सादर प्रेषित है।

संलग्नक-यथोपरि

भवदीय

(अमित पोखरियाल)
क्षेत्रीय अधिकारी

॥ पंजीकृत/ई-मेल ॥

प्रेषक,

जिलाधिकारी,
रुद्रप्रयाग।

सेवा में,

श्री दीपक बोरा,
पैनल अधिवक्ता,
मा0 राष्ट्रीय हरित प्राधिकरण,
नई दिल्ली।

संख्या- 1483 /33-34 (2023-24) दिनांक 14 जनवरी, 2025

विषय:- मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-751/2024
Abhisht Kusum Gupta Vs State of Uttrakhand & Ors. के संबंध में।

महोदय,

कृपया उपरोक्त विषयक मा0 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-751/2024 Abhisht Kusum Gupta Vs State of Uttrakhand & Ors. के मामले में दिनांक 04.10.2024 को पारित आदेश का सन्दर्भ ग्रहण करने का कष्ट करें।

मा0 प्राधिकरण द्वारा उक्त मामले में दिनांक 04.10.2024 को पारित आदेश के क्रम में महानिदेशक, भारत सरकार, जल शक्ति मंत्रालय, जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग, राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली द्वारा दिनांक 11.11.2024 को हाईब्रिड मोड के माध्यम से बैठक आहूत की गयी। उक्त बैठक का कार्यवृत्त निदेशक (तकनीकी), एनएमसीजी, नई दिल्ली के पत्र Pr-12011/17/2017 - O/o Dir (T-III) NMCG दिनांक 13.11.2024 के द्वारा उपलब्ध कराया गया है।

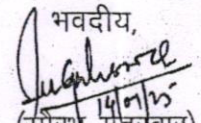
उपरोक्त बैठक के कार्यवृत्त में दिये गये निर्देशों/बिन्दुओं के संबंध में कार्यालय पत्र संख्या-640(1)/33-34 (2023-24) दिनांक 18 नवम्बर, 2024 के द्वारा संबंधित विभागीय प्रतिनिधि के माध्यम से स्थलीय निरीक्षण करते हुए संयुक्त निरीक्षण आख्या अधोहस्ताक्षरी को उपलब्ध कराये जाने के निर्देश दिये गये।

सचिव, उत्तराखण्ड शासन, पेयजल एवं स्वच्छता अनुभाग-1, देहरादून के कार्यालय पत्र संख्या-1032/74369/2024 दिनांक 06 दिसम्बर, 2024 के द्वारा विषयगत योजित मूल आवेदन संख्या-751/2024 में वाद से संबंधित समस्त विभागों (शहरी विकास विभाग, पर्यटन विभाग, लोक निर्माण विभाग, पेयजल विभाग, पर्यावरण संरक्षण विभाग, प्रदूषण नियंत्रण बोर्ड, राज्य स्वच्छ गंगा मिशन (नमामि गंगे), भारतीय प्रौद्योगिकी संस्थान, रुड़की (आई0आई0टी0) तथा National Institute of Urban Affairs) से समन्वय स्थापित कर क्रियान्वयन आख्या समेकित करते हुए प्रतिशपथ पत्र निर्धारित समयान्तर्गत मा0 प्राधिकरण में योजित किये जाने हेतु अधोहस्ताक्षरी को अधिकृत किया गया है।

अपर मुख्य कार्याधिकारी, केदारनाथ विकास प्राधिकरण, रुद्रप्रयाग ने अपने कार्यालय पत्र संख्या-772/KDA/2024-25 दिनांक 10 जनवरी, 2025 के द्वारा उपरोक्त प्रकरण से संबंधित संयुक्त निरीक्षण आख्या उपलब्ध करायी गयी है।

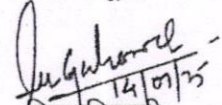
अतएव अनुरोध है कि वर्णित संयुक्त निरीक्षण आख्या अनुरूप प्रतिशपथ-पत्र तैयार करवाकर ई-मेल आई.डी. dmrudraprayag@gmail.com एवं oc.co.rpg@gmail.com पर उपलब्ध कराने का कष्ट करें, ताकि तदनुसार प्रतिशपथ-पत्र समयान्तर दाखिल किया जा सकें।

संलग्न- यथोपरि।

भवदीय,

(सौरभ गेहरेवार)
जिलाधिकारी,
रुद्रप्रयाग।

- 02 -

- प्रतिलिपि:- निम्नांकित को मा0 प्राधिकरण द्वारा दिनांक 04.10.2024 को पारित आदेश के क्रम में संयुक्त निरीक्षण आख्या सादर सूचनार्थ एवं अग्रेत्तर कार्यवाही हेतु प्रेषित:-
- 1- महानिदेशक, भारत सरकार, जल शक्ति मंत्रालय, जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग, राष्ट्रीय स्वच्छ गंगा मिशन, पहली मंजिल, मेजर ध्यान चंद नेशनल स्टेडियम, निकट इंडिया गेट, नई दिल्ली।
 - 2- सचिव, उत्तराखण्ड शासन, पेयजल एवं स्वच्छता अनुभाग-1, देहरादून।
 - 3- सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, "गौरा देवी पर्यावरण भवन", सहस्त्रधारा रोड, देहरादून।
 - 4- कार्यक्रम निदेशक, राज्य स्वच्छ गंगा मिशन, नमामि गंगे, उत्तराखण्ड-देहरादून।


14/10/25
जिलाधिकारी,
रुद्रप्रयाग।

OC/M.C

A.D.M

13-01-2025

प्रेषक,
अपर मुख्य कार्याधिकारी,
केदारनाथ विकास प्राधिकरण,
रुद्रप्रयाग।

सेवा में,
जिलाधिकारी,
रुद्रप्रयाग।

संख्या- 772 /KDA/2024-25

दिनांक जनवरी, 10, 2025

विषय:- मा10 राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-751/2024
Abhisht Kusum Gupta Vs State of Uttrakhand & Ors. के संबंध में।

महोदय,

कृपया उपरोक्त विषयक मा10 राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-751/2024 Abhisht Kusum Gupta Vs State of Uttrakhand & Ors. से संबंधित मामले में दिनांक 04.10.2024 को पारित आदेश के क्रम में महानिदेशक, भारत सरकार, जल शक्ति मंत्रालय, जल संसाधन, नदी विकास एवं गंगा संरक्षण विभाग, राष्ट्रीय स्वच्छ गंगा मिशन, नई दिल्ली द्वारा दिनांक 11.11.2024 को हाईब्रिड मोड के माध्यम से बैठक आहूत की गयी।

उक्त बैठक के कार्यवृत्त में दिये गये निर्देशों/बिन्दुओं तथा आपके कार्यालय पत्र संख्या-640(1)/33-34 (2023-24) दिनांक 18 नवम्बर, 2024 के क्रम में संबंधित विभागीय प्रतिनिधि द्वारा दिनांक 20.12.2024 को स्थलीय निरीक्षण किया गया।

अतः संयुक्त निरीक्षण आख्या आवश्यक कार्यवाही हेतु संलग्न कर सादर प्रेषित की जा रही है।

संलग्न- संयुक्त निरीक्षण आख्या।

भवदीय,

12.01.25
(श्याम सिंह राणा)

अपर मुख्य कार्याधिकारी,
केदारनाथ विकास प्राधिकरण,
रुद्रप्रयाग।

Compliance report in O.A. No. 751/2024 in Abhisht Kusum Gupta Vs State of Uttarakhand

This is in reference to the Hon'ble National Green Tribunal (NGT) order dated 04.10.2024 in O.A. No. 751/2024 Abhisht Kusum Gupta Vs State of Uttarakhand, read with National Mission for Clean Ganga letter No. Er- 12011/17/2017- Office o/dir (T-III) NMCG dt. 13.11.2024, where in detail report was asked from District Magistrate, Rudraprayag, Tourism department, Urban development department and Environment Department. In continuation of the above directions, a committee was constituted for site inspection and discussions with Professor of IIT, Roorkee.

The following committee members inspected the site on dated 20.12.2024 and discussions were held with Proff. Kazmi, IIT Roorkee.

- ACEO, KDA, Rudraprayag.
- Executive Engineer, PWD, Guptkashi
- Environment specialist, SMCG, Dehradun.
- Executive officer, Nagar Panchayat, Kedarnath
- Solid waste management consultant, Urban Development Directorate, Dehradun.
- Assistant engineer, Urban Development Directorate, Dehradun.
- District tourism development officer, Rudraprayag.
- Project manager, Jal Nigam, Srinagar.

A. Hon'ble Tribunal in order dt. 04.10.2024 has stated that

- a. **Para 08:** - *The above report clearly indicates that there is no STP in Kedarnath to treat the sewage. One STP of 600 KLD is under construction and annexure C to the report states that 60% of work is over and construction of STP will be completed by December 2024. No timeline has been provided for household connection to the STP. It also needs to be ascertained that 600 KLD of STP is adequate.*

Response: -

- i. Under Shri Kedarnath Dham Master plan, 84 buildings (total 862 modules) are being constructed or to be constructed in the temple island area. 04 persons per module cumulates to **3448** Residential/Permanent population. For STP design calculation, Residential/Permanent population was taken as 5000 along with 20,000 floating population. Per capita Water usage/sewage generation was taken as per National Building Code, Part-9 & Central Public Health & Environmental Engineering Organization Manual 1999. Due consideration was also given to cold climatic conditions at the Dham. Sewerage system with STP and DPR was vetted by Jamia Milia Islamia University, Delhi and CSIR-CBRI Roorkee. Copy of the vetted process design is enclosed as **Annexure-I**
- ii. In the design plan, there are branching sewerage channels in 3 major regions, along Saraswati edge, Mandakini edge and in the central street

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CO. Kedarnath

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27/12/24
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S.S.P.
ACEO

(Signature)
EE
PWD

area. Out of these, as the buildings to be constructed in the Master plan are completed or are in near completion along the Mandakini edge, the sewerage channel along this edge measuring 400 meters in length has been installed. As sewerage channel laying work is possible only after development /finalisation of surroundings and plinth level around the buildings, and the building construction works as per Master plan is ongoing on Saraswati edge and in the central street area, therefore the installation work of the sewerage channel is ongoing in these two regions. Post confluence of the sewerage channels from the three regions measuring 575 meters length is near completion (80%). Due to the ineffectiveness of welding in extreme cold climatic condition, cement setting issues and low availability of skilled labours, work progress in the month of December was hampered, however efforts are being made to complete the work in due time.

- iii. The construction of 600 KLD STP is 80-85% complete. The remaining works like roof work, flooring work and internal installations which was due by December 2024, have been hampered, due to extreme cold temperature, snowfall, ineffectiveness of welding in extreme cold climatic conditions, cement setting issues and low availability of skilled labours along with other causes. Despite this, efforts are being made & work is in progress in prevailing harsh climate conditions for timely completion of STP so as to complete the STP. **Annexure-2- Photographs of the site.**
- iv. The liquid waste management was designed for a population of 5000 residential and 20,000 floating population at Dham and regarding the higher numbers of pilgrims reported in the joint committee report dated August, 2024, it is to be clarified that higher numbers of pilgrims mentioned was effectively the number of pilgrims moving from Sonprayag to Kedarnath area and not more than the designed population stays at Kedarnath Dham in a given day. Further STPs (4 in number totalling 222 KLD) along with sewerage network and I&D of drains are under construction along the Kedarnath yatra trek/route at Gaurikund.
- v. Currently, for pilgrims staying in the camps, 155 nos. of fixed toilets are in place based on soak pit systems. The joint committee highlighted seepage at few locations, however these have been rectified. Professor A.A. Kazmi has advised for installation of Johkasou System for management of sewage in such locations, in continuation of which proposal will be submitted for sanction/approval.

B. Para 09: - In respect of solid waste management, the committee has found that there is no waste processing plant established in Kedarnath for the management of solid and plastic waste which is estimated to be 1.667 TPD during the season.

(Read with)

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(Signature)

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SVM(WDD)

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AE WDD

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DPO/Kg

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REV. SP.

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Para 10: - The observations of the committee is that waste management facilities needs to be enhanced.

Response

i. Currently the total solid waste generation was estimated to be 1.667 TPD and this is being managed with following resource.

1. Status of Human Resource

- | | | |
|-------------------------------------|---|-----|
| a. Total number of Paryavaran Mitra | - | 190 |
| b. Environment Supervisor | - | 07 |

2. Status of SWM/PWM

- | | | |
|-----------------------------------|---|--|
| a. Solid Waste Collection Vehicle | - | 01 (mini tractor with trolley) |
| b. Processing Facility | - | 01 MRF and 01 (for segregation of dry waste) Bailing machine (Photograph attached -01) |

3. Deposit Refund System (DRS) – New Initiative

- a. Under this system all the plastic bottles of water or soft drinks are labelled with QR code. Every bottle is charged Rs. 10.00 extra on MRP. Post use the customer can deposit these bottles at multiple kiosks along the track and can get their Rs. 10.00 refunded.
- b. The initiative has engaged the local community and has promoted responsible waste disposal practices and environmental awareness.
- c. DRS Progress Status –
- Total QR provided on plastic bottle/tetra pack is 1,72,100.
 - Out of above, 1,39,838 Bottles/Tetra Pack (81%) with QR have been returned by the customers for recycling. (Photograph attached-02)

ii. Prospective Solid Waste Management Action Plan -

1. Solid Waste Management Action Plan/Detail Project Report costing Rs. 309.46 Lacs has been prepared and submitted to urban development (**Annexure-3**) that includes: -

- a. For Dry Waste, Executive Officer Nagar Panchayat appraised that 01 TPD capacity Material Recovery Facility centre will be established in collaboration with the Heal Himalaya Foundation with equipments like Plastic Compactor, Shredder, Ballistic Separators, etc.
- b. For Wet waste management an Organic Waste Composter of 500 Kg per day capacity is proposed at the MRF and additional 8 Organic Waste Composters with capacity of 50 kg per day are to

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Page 3 of 4

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be established at 08 different locations for processing of Wet Waste generated in outer periphery/tent colony. Contour map of Dham area and the plan is annexed in **Annexure-4**

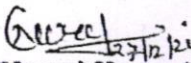
- c. As per suggestions of Dr./Prof. Kazmi, IIT Roorkee verification of the performance of above proposed organic waste composter was needed with reference to low temperature areas and in continuation satisfactory performance reports issued by agencies, where these have been established have been received.

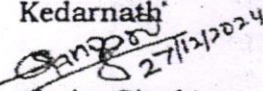
Annexure-5


C. Para 11: - The joint committee during the visit found a lot of construction and demolition waste materials like iron rods/pipes and cemented broken bricks etc., lying in many places due to ongoing construction activities.

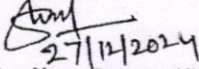
Response: -

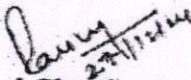
- i. As mentioned in the 1st para, buildings and other structures are being constructed as per the Master plan in Dham area. Demolition waste materials like Iron rods, pipes and cement blocks and excavated soil are being used for back filling/foundation filling of under construction buildings and also to construct approach.
- ii. In the year 2023-24, 10 old buildings were demolished, generating approximately 2400 cum of waste material, which was completely used in backfilling of Sangam Ghat, Arrival plaza and also in the foundation filling of under construction buildings.
- iii. The plan of Construction agency (PWD) is to utilise all the demolition waste for backfilling in low lying areas and also to strengthen such locations. As soon as the construction will be completed, the entire C&D waste will be utilised in such locations. **Annexure-6 (Photographs).**

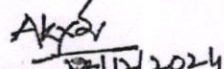

(Nerraj Kumar)
Executive Officer
Nagar Panchayat,
Kedarnath

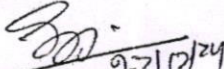

(Ravinder Singh)
Project Manager
Jal Nigam
Srinagar

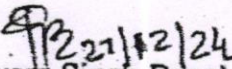

(Vinay Jhinkwan)
Executive Engineer
PWD Guptkashi


(Digvijay Semwal)
SWM Consultant,
Urban Development
Directorate, Dehradun


(Rahul Chaubey)
DTDO
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